

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008(Pt.)/5279/A.

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Joint Registrar,  
Gauhati High Court,  
Itanagar Permanent Bench.

Dated Guwahati, <sup>th</sup>17 June, 2023.

Sub:- **Casual leave, Restricted holiday with station leave permission.**

Ref:- No. HC(IB)-VIG/01/2023 dated 16.06.2023.

Sir,

With reference to the above, I am directed to inform you that Smti. Jaweplu Chai, District & Sessions Judge, Lower Subansiri, District Ziro has been granted **casual leave on 19.06.2023 and permission to avail Restricted holiday on 20.06.2023, with station leave permission from 18.06.2023 to 20.06.2023.** The next senior most Judicial officer at the station would remain in charge of her Court and office in her absence.

Yours faithfully,

Sd/-  
**JT. REGISTRAR (VIGILANCE)**

**Memo. NO. HC. VII-21/2008(Pt.)/5280-5281/A. dtd. , 17-06-2023**

Copy to:

1. Smti. Jaweplu Chai, District & Sessions Judge, Lower Subansiri, District, Ziro, Arunachal Pradesh.
- ✓ 2. The Project Manager, Gauhati High Court, Guwahati.

  
**JT. REGISTRAR (VIGILANCE)**